title: Regarding imposition of Section 144 on election days in West Bengal.

PROF. SAUGATA ROY (DUM DUM): Currently elections are being held in West Bengal in seven phases. It is strange that while elections in Tamil Nadu and Kerala are being held on one day, the Election Commission has decided seven phase elections in West Bengal. This is a great stain on West Bengal people and Section 144 is being imposed on Election Day. The last phase of election would be held on May 5. This is unfortunate since on election day people go out together to celebrate democracy. The imposition of Section 144 is creating roadblock.

I would appeal that at least on the last day of election Section 144 should be lifted from the areas going to poll so that people can come out in large numbers.